GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 2415.
TO BE ANSWERED ON WEDNESDAY, THE 15TH MARCH, 2023.

FLADP

2415. DR. SANJEEV KUMAR SINGARI:
SHRI KURUVA GORANTLA MADHAV:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:
वाणिज्य एवं उद्योग मंत्री

(a)   the details of progress made with respect to the implementation of Footwear, Leather and Accessories Development Programme (FLADP);

(b)   the State/UT-wise details thereof along with the details of progress made with respect to the State of Andhra Pradesh;

(c)   the benefits realised due to the same; and

(d)   the measures proposed to be taken in this regard to attain further efficiency in the given sector(s)?

ANSWER
वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)

(a): The Central Government on 19th January 2022, has approved the continuation of Central Sector Scheme namely 'Indian Footwear and Leather Development Programme (IFLDP)' till 31.03.2026 or till further review, whichever is earlier. Indian Footwear and Leather Development Programme has been approved for implementation with six sub-schemes as under:

  i.   Sustainable Technology and Environmental Promotion (STEP)
  ii.   Integrated Development of Leather Sector (IDLS)
  iii.   Establishment of Institutional Facilities (EIF)
  iv.   Mega Leather Footwear and Accessories Cluster Development (MLFACD)
  v.   Brand Promotion of Indian Brands in Leather and Footwear Sector
  vi.   Development of Design Studios

  Guidelines of these sub-schemes are available on DPIIT's website whose link is **https://dpiit.gov.in/indian-footwear-leather-and-accessories-**

development- program. All sub-schemes have been on-boarded on National Single Window System (NSWS). Eligible entrepreneurs can submit application through NSWS online portal which is accessible at https://www.nsws.gov.in/ -> "All schemes" ->

Select "Indian Footwear and Leather Development Programme" -> Select the applicable sub-scheme". Last date of submission of application under IFLDP was 15th December 2022.

(b): The state wise/UT wise details of application including the State of Andhra Pradesh along with their present status are at **Annexure-I.**

(c): The programme provides direct benefits towards employment generation especially for women, skill development, making the industry more environment friendly and prompting sustainable production systems.

(d): The core objective of the IFLDP is to enable creation of world class infrastructure to cater to the exports and domestic market, facilitate additional investments into the industry via modernization, technology upgradation and capacity expansion, setting up of new units, address environmental concerns specific to the leather sector, promote Indian Brands, set up Design Studios in the country. Applications for modernization/technology upgradation of units and upgradation of Common Effluent Treatment Plants are in pipeline to provide sustainable support to the Industry. Apart from proposal for development of Mega cluster and establishment of institutional infrastructure, applications for brand promotion of Indian brands in international market have been received for consideration. As an R&D activity, applications have been received for newly designed sub-scheme for development of design studio. These are considered to add efficiency to the leather and footwear sector.

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ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION No. 2415 FOR ANSWER ON 15.03.2023.

(i) Status of applications under IDLS sub-scheme

S.No.	State	No. of application	Project Cost (Rs. in Crore)	Estimated Grant (Rs. inCrore)	No. of Application approved
1	Andhra Pradesh	2	3.18	1.8	1
2	Delhi	73	309.8	79.64	30
3	Gujarat	1	1.15	0.4	0
4	Haryana	67	172.57	53.78	15
5	Karnataka	2	7.36	2.22	0
6	Madhya Pradesh	4	11.85	3.6	0
7	Maharashtra	3	0.54	0.16	0
8	Puduchery	3	5.7	1.99	0
9	Punjab	38	44.58	14.1	20
10	Rajasthan	12	32.66	10.12	0
11	Tamil Nadu	67	140.71	41.23	25
12	Uttar Pradesh	103	200.96	58.75	7
13	West Bengal	19	18.58	5.73	1
	Total	**394**	**949.64**	**273.52**	**99**

ii.   Status of applications under EIF sub-scheme

S. No.	State	No. of Projects	Project cost(Rs.in Cr)	Estimated Grant (Rs. in Crore)	Status
1	Uttar Pradesh	2	65.05	65.05	Both projects approved as follows:- (i)Laboratory Building at FDDI, Noida campus approved with Government of India assistance of Rs 32.02Crore (ii) A combined proposal foropening of Non-leather department approved for Noida (UP), Banur (Punjab), Tamil Nadu (Chennai), West Bengal (Kolkata) and Telangana (Hyderabad) campuses of FDDI withGovernment of India assistance of Rs.33.03 crore
2	Punjab	1	15.88	15.88	Girls hostel at FDDI Banur campus approved.
	Total	**3**	**80.93**	**80.93**	

iii.   Status of applications under STEP sub-scheme

S. No.	State	No. of Project / Proposal submitted	Proposed Project Cost	Grant
1	Punjab	1	31.86	22.3
2	Tamil Nadu	9	557.65	390.35
3	Rajasthan	1	8.38	5.86
4	Uttar Pradesh	1	359.4	251.58
	Total	**12**	**957.29**	**670.09**

iv. Status of applications under MLFACD sub-scheme

S.No.	State	No. of Projects	Project cost (Rs. in Cr.)	Estimated Grant (Rs. in Crore)
1	Bihar	1	140.97	70
2	Tamil Nadu	1	271.26	125
3	Maharashtra	1	323.76	125
4	Madhya Pradesh	1	265	125
5	Uttar Pradesh	1	402.12	125
6	Manipur	1	2.49	1.74
	Total	**6**	**1405.6**	**571.74**

v.   Status of applications under Brand Promotion sub-scheme

S. No.	State	No. of Project / Proposal submitted	Proposed Project Cost	Estimated Grant (Rs. in Crore)
1	Uttar Pradesh	2	10.5	5.25
2	Tamil Nadu	2	43.5	13
3	Haryana	1	39.79	3
4	Rajasthan	1	18	9
5	Delhi	1	46.95	22.6
6	Rajasthan	1	18	9
	Total	**8**	**176.74**	**61.85**

vi. Status of applications under Design Studio sub-scheme

S.No.	State	No. of Projects	Project Cost (Rs.in Cr)	Estimated Grant (Rs. in Crore)
1	Delhi	2	8.13	4.065
2	Kerala	1	2.98	1.49
3	Punjab	1	2.85	1.43
4	Telangana	1	1.26	0.63
5	Tamil Nadu	1	56.36	10
6	Uttar Pradesh	1	7.24	3.62
7	Rajasthan	1	0.5	0.25
	Total	**8**	**79.32**	**21.485**

Note: Rest of the applications at Sl.No.(i) and applications mentioned at Sl.No. (ii)to (vi) are with Project Implementing Units to evaluate for approval.

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